



HP State Pollution Control Board

HIM Parivesh Bhawan, Phase-III, Below BCS, New Shimla-09
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No. (31)PCB/MSW/Misc. Vol-V/2020 - 15924-25

Dated: 01-10-2020

REGD. POST

To,

✓
The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032,

Sub: - OA No. 465/2019 titled **Kulwinder Singh Sandhu & Ors. versus Ram Murti & Ors.-reg.**

Sir,

Please refer to order dated 13-05-2020 passed by Hon'ble NGT in O.A. No. 465/2019 titled Kulwinder Singh Sandhu & Ors. versus Ram Murti & Ors. In this regard, the information as per recommendations in ibid O.A. is as under:-

S.No.	Recommendation in O.A.	Remarks
1.	Carcass should be utilized adopting rendering process or incineration. In rendering plant, odour control methods, such as bio-filters, scrubber etc. may be adopted and to meet prescribed standards before discharge. In incinerator, air pollution control devices should be installed.	There is no rendering/incineration facility in ULBs in the State.
2.	Disposal of carcass through deep burial method may be adopted where rendering/incineration facility is yet to be developed.	All ULBs in the State adopted deep burial method. Detailed is at Annexure-I.
3.	Operators of carcass disposal sites should obtain authorization from respective SPCBs/PCCs.	Directions have been issued in this regard to all ULBs.
4.	SPCBs/PCCs need to monitor carcass disposal sites or facilities to address environment issues.	Regular inspections are carried out by SPCB to address environmental issues.

It is further requested to providing guidelines for sound disposal of carcass, prepared by CPCB, if any.

Thanking you,

(Encls: - As Above)

Yours Sincerely,

(Aditya Negi, IAS)
Member Secretary

Copy to the Consultant (Judicial), NGT, P.B (Sent through email at judicial-ngt@gov.in) for information please.

(Aditya Negi, IAS)
Member Secretary,
HPSPCB, Shimla-9
mshppcb@gmail.com

ANNEXURE-I

S.No.	Regional Office, HPSPCB	District covered	Method of Carcass Disposal	Directions/Remarks, if any
1.	Chamba	Chamba	Deep burial Method.	After inspections of different Sub-Division in district Chamba, no Carcass disposal/processing sites were found.
2.	Parwanoo	Solan	Deep burial Method.	-
3.	Baddi	Solan	Deep burial Method.	ULBs have been directed for identification of separate land to develop facility for carcass disposal.
4.	Una	Una & Hamirpur	Deep burial Method.	Inspections of all the ULB/s of District Una and Hamirpur was carried out and there is no carcass disposal/processing sites found.
5.	Dharamshala.	Kangra	Deep burial Method.	Inspection of different Sub Division in District Kangra were conducted by Regional Office Dharamshala and no carcass disposal/processing sites were found.
6.	Bilaspur	Bilaspur & Mandi	Deep burial Method.	No common facility for Carcass disposal provided under jurisdiction of Regional Office Bilaspur.
7.	Kullu	Kullu & Lahul Spiti	Deep burial Method.	There is no mass generation of carcass and there is no unit/common facility of handling & proclaiming such waste. Further all the sites were inspected & necessary steps/guidelines are mentioned in Hon'ble Court order regarding the disposal of carcass intimated/informed to the representative of the respective local bodies.
8.	Shimla	Shimla	-	It was observed during the inspection that there is no notified designated site/facility for disposal of carcass in the ULBs.
9.	Rampur	Shimla & Kinnaur	Deep burial Method	-
10.	Paonta Sahib	Paonta Sahib	Deep burial Method.	-